

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2744
ANSWERED ON 19TH DECEMBER, 2023

UNREGISTERED FOOD PROCESSING UNITS

2744. SHRI VIJAY KUMAR DUBEY:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to set up Food Processing Units in the country;
- (b) if so, the details thereof;
- (c) the details of the un-incorporated unregistered food processing zones and units presently operating in the country, State-wise including those of Uttar Pradesh; and
- (d) whether the Government has implemented a Centrally Sponsored Scheme namely, Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) with an approach of 'One District, One Product' and if so, the details thereof?

ANSWER

**THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(KM. SHOBHA KARANDLAJE)**

(a) to (b) : The Ministry of Food Processing Industries (MoFPI) has been implementing a Central Sector umbrella scheme— Pradhan Mantri Kisan Sampada Yojana (PMKSY) since 2017-18. Under component scheme – Creation/ Expansion of Food Processing and Preservation Capacities (CEFPPC scheme) of PMKSY, MoFPI supports eligible entities for setting up/ expansion of food processing units across the country.

(c) : As per 73rd Round Survey of National Sample Survey Organisation (NSSO) [July 2015 - June 2016], there are about 25 lakh unregistered / unincorporated food processing enterprises in the country. The details of State-wise number of unregistered / unincorporated food processing enterprises in the country are at **Annexure**.

(d) : Yes, Sir. Ministry of Food Processing Industries is also implementing a Centrally Sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" with a total outlay of Rs. 10,000 crore for a period of five years from 2020-21 to 2024-25. PMFME provides financial, technical and business support for upgradation of micro food processing enterprises in the country. The scheme has adopted One District One

Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products. ODOP for the scheme provides the framework for value chain development and alignment of support infrastructure.

The details of assistance provided under PMFME scheme are as under:

- (i) Support to Individual / Group Category Micro Enterprises: Credit-linked capital subsidy @35% of the eligible project cost, subject to maximum of Rs. 10.00 lakh per unit.
- (ii) Support to SHGs for seed capital: Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4.00 lakh per SHG Federation.
- (iii) Support to Common Infrastructure: Credit linked capital subsidy @35% subject to maximum of Rs. 3.00 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure.
- (iv) Branding and Marketing Support: Grant up to 50% for Branding and Marketing to groups of FPOs/SHGs/Cooperatives or an SPV of micro food processing enterprises.
- (v) Capacity Building: Scheme envisages training for Entrepreneurship Development Skilling program (EDP+) program to meet the requirement of food processing industry and product specific skilling.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 2744 FOR ANSWER ON 19.12.2023 REGARDING “UNREGISTERED FOOD PROCESSING UNITS”

Details of State-wise number of unregistered / unincorporated enterprises in the country

S. No.	State/UT	Number of Unincorporated Enterprises manufacturing Food and Beverages
1.	Andaman & Nicobar Islands	774
2.	Andhra Pradesh	1,54,330
3.	Arunachal Pradesh	145
4.	Assam	65,997
5.	Bihar	1,45,300
6.	Chandigarh	656
7.	Chhattisgarh	26,997
8.	Dadra & Nagar Haveli and Daman & Diu	758
9.	Delhi	14,350
10.	Goa	2,929
11.	Gujarat	94,066
12.	Haryana	24,577
13.	Himachal Pradesh	21,885
14.	Jammu & Kashmir	28,089
15.	Jharkhand	1,16,536
16.	Karnataka	1,27,458
17.	Kerala	77,167
18.	Ladakh	-
19.	Lakshadweep	127
20.	Madhya Pradesh	1,02,808
21.	Maharashtra	2,29,372
22.	Manipur	6,038
23.	Meghalaya	3,268
24.	Mizoram	1,538
25.	Nagaland	3,642
26.	Odisha	77,781
27.	Puducherry	3,482
28.	Punjab	63,626
29.	Rajasthan	1,01,666
30.	Sikkim	101
31.	Tamil Nadu	1,78,527
32.	Telangana	80,392
33.	Tripura	13,998
34.	Uttar Pradesh	3,50,883
35.	Uttarakhand	18,116
36.	West Bengal	3,22,590
	Total	24,59,929
Source: NSSO 73rd Round (July 2015 - June 2016)		